

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 112(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Navneet Gupta Vs. M/s Bharat Tractors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s) :

None

For the Respondent (s)
No.5,6,7&10 :

Mr. Darpan Wadhwa, Sr. Advocate
Mr. Pallav Pandey, Mr. Kshitij Parashar and
Mr. Toyesh Tewari, Advocates
Mr. Rajendra Gupta, Party in Person

For Respondent(s) 3,4,8

Mr. Sourabh Gupta, Advocate

For Respondent(s) 2& 9

Mr. Vivek Malik and Mr. Dhawal Jain,
Advocates

ORDER

Ld. Counsel for the petitioner prays for some time to file his affidavit and additional facts in terms of the previous order.

To come up on 31st January, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)